

<i>Sl.No.</i>	<i>Name of State/U. Ts.</i>	<i>Total amount of indemnity claims paid (Rs. in lakh)</i>
1	2	3
6.	Karnataka	94.78
7.	Kerala	8.04
8.	Madhya Pradesh	307.52
9.	Maharashtra	2190.64
10.	Meghalaya	2.29
11.	Orissa	45.99
12.	Tamil Nadu	18.85
13.	Uttar pradesh	62.81
14.	West Bengal	298.44
15.	Pondicherry	0.55
<b>Total :</b>		<b>3305.67</b>
		<b>3741.52</b>

*Agriculture*  
**Paddy cultivation in Coastal area**

5780. SHRISUDHIR SAWANT: Will the Minister of AGRICULTURE be pleased to state:

(a) the measures taken by the Government for making paddy cultivation cost effective in the coastal areas;

(b) whether the Government have worked out any formula by which one can calculate profit/loss for agriculture; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRIMUL-LAPPALLY RAMACHANDRAN): (a) The

Government have undertaken various schemes for increasing the productivity of paddy crop in various states including coastal areas through transfer of modern technology one of the functions of which is to make paddy cultivation cost-effective.

(b) and (c). The Government is undertaking studies on cost of production of principal crops under a comprehensive scheme. The scheme envisages collection of representative data on inputs and outputs in physical and monetary terms and estimation of cost of cultivation per hectare and cost of production per quintal of principal crops on a continuing basis. The details of estimates of inputs and outputs are sufficient to calculate profit/loss from crop production.